

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. 344/90

New Delhi, dated the 8th June, 1994

Hon'ble Sh. S.R. Adige, Member (A)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

4 R.P.D Karamchari Union
Delhi Cantt.

... Applicant

(None for the applicant)

Versus

1. U.O.I. Service through Secretary,
Ministry of Defence DHQ, New Delhi

2. Director General (ASG)
Army Headquarters, N/Delhi-11

3. Commandant
4 R.P.D. (ASG) Delhi Cantt-10

4. Area Accounts Officer (Pay)
Tigris Road, Delhi Cantt-10

... Respondents

(By Advocate Sh. M.L. Verma)

JUDGMENT (ORAL)

(Hon'ble Shri S.R. Adige, Member (A))

None for the applicant, although we have waited for a considerable length of time. Sh. M.L. Verma, learned counsel for the respondents was present.

This is an old case, and we notice that the applicants were absent on 6.6.90, 11.7.90, and again on 7.6.94. It appears that the applicants are not interested in pursuing the case. In the circumstances, this application is dismissed for default and non prosecution.

Lakshmi Swaminathan
(Lakshmi Swaminathan)

Member (J)

S.R. Adige
(S.R. Adige)

Member (A)